Central Administrative Tribunal Principal Bench

C.P. No. 374 of 2000 in O.A. No. 1744 of 1997



New Delhi, dated this the 12th January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Chiranji Lal, R/o RZ-62, Gali No. 5/5, Sagarpur Main, Pankha Road, New Delhi-110046.

.. Applicant

(Applicant in person)

Versus

- 1. Shri B.B. Tandon,
 Secretary,
 Ministry of Personnel,
 Public Grievances & Pension,
 Dept. of Personnel & Training,
 North Block, New Delhi.
- 2. Shri Arvind Verma,
 Ministry of Chemicals & Fertilizers,
 Shastri Bhawan,
 New Delhi-110001. .. Respondents

(By Advocate: Shri K.C.D. Gangwani)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant states that he has received all the benefits as per the Tribunal's order in O.A. No. 1744/97. Therefore, the C.P. is accordingly dropped. Notices discharged.

A. Vedavali

(Dr. A. Vedavalli) Member (J) (S.R. Adige)
Vice Chairman (A)

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